

(a) whether it is a fact that foreign Banks operating in India have offered Foreign exchange loans to Indian companies;

(b) if so, whether these loans have been offered for buying equipment abroad; and

(c) whether Government have considered these proposals of the foreign banks ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :  
(a) and (b). Yes, Sir. Some Indian companies have in the past negotiated foreign exchange loans with foreign banks operation in India.

(c) Yes, Sir. Government have considered such proposals either when received from the intending borrowers or on a reference from the Reserve Bank. Such proposals normally pertain to the import of plant and machinery or the purchase of ships and are considered in the light of the need for such equipment or assets and having regard to the terms of the proposed loan.

गणतन्त्र दिवस 1970 के समारोह के अवसर पर सरकारी इमारतों में की गई रोशनी और सजावट पर किया गया व्यय

\*19. श्री जनेश्वर मिश्र : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष गणतन्त्र दिवस समारोह के अवसर पर सरकारी इमारतों में की गई रोशनी और सजावट पर कितना धन व्यय किया गया; और

(ख) क्या यह धनराशि गत वर्ष व्यय की गई धनराशि से अधिक है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री (श्री के० के० शाह) : (क) 2,55,600 रुपये ।

(ख) जी, हाँ ।

#### Utilisation of PL-480 Funds

\*20. SHRI SHIVA CHANDRA JHA ;  
SHRI P. C. ADICHAN ;  
SHRI YASHWANT SINGH  
KUSHWAH ;

Will the Minister of FINANCE be pleased to state :

(a) whether It is a fact that Government had fresh talks recently with the American Government's representatives about the use of PL-480 fund in India ;

(b) If so, the details of the talks ; and

(c) the specific Government's policy about the use of PL-480 funds in view of the ensuing Fourth Five Year Plan ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) :  
(a) to (c). The utilisation of accumulated PL-480 funds for mutually acceptable projects of economic development has been discussed from time to time. The last such discussion took place with two U.S. Congressmen and with the Administrator of the U.S. aid agency. The Congressmen suggested the utilisation of these funds for housing and export promotion. Among the ideas, discussed with the Administrator of the U.S. aid agency, were technical and agricultural education, urban development and family planning. It was recognised that before any specific agreements could be reached, further examination and consultation would be necessary. Government will naturally continue to explore the possibility of earmarking these funds for projects and programmes which are mutually acceptable and are included in the Plan.

#### C.B.I. Enquiry into Charges Against Managing Director of F.A.C.T. Alway

\*21. SHRI A. SHREEDHARAN :  
Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Central Bureau of Investigation has enquired into certain charges against the Managing